

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 139
TO BE ANSWERED ON 11.02.2020

IMPLEMENTATION OF PMAY-G

***139. SHRI CHANDRA PRAKASH JOSHI:**
SHRI RAVINDRA KUSHWAHA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the target for construction of houses in rural areas under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) till 2022;
- (b) whether targets under PMAY-G are being achieved in the country and if so, the details thereof, State-wise;
- (c) the details of the financial assistance provided under the scheme at present;
- (d) whether the Government is considering to increase the amount of assistance being provided for the construction of houses under PMAY-G, if so, the details thereof and if not, the reasons therefor;
- (e) whether any scheme to broaden the eligibility list of Pradhan Mantri Awas Yojana is under consideration of the Government and if so, the details thereof;
- (f) the details of the number of housing units constructed under PMAY-G so far, State-wise and year-wise; and
- (g) the time by which the remaining housing units are targeted to be constructed?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) to (g) OF LOK SABHA STARRED QUESTION NO.*139 TO BE ANSWERED ON 11.02.2020 REGARDING IMPLEMENTATION OF PMAY-G

(a): To achieve the objective of “Housing for All” by 2022, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) w.e.f. 1st April, 2016 with a target for construction of 2.95 crore houses in rural areas by 2022.

(b): State/ UT-wise targets and achievements under PMAY-G are at Annexure I.

(c) and (d): Under PMAY-G, beneficiaries are provided an enhanced unit assistance of Rs. 1.20 lakh in plains (which was Rs. 70,000 under the erstwhile Indira Awaas Yojana) and Rs. 1.30 lakh in hilly states, difficult areas and Integrated Action Plan (IAP) districts (which was Rs. 75,000 under the erstwhile Indira Awaas Yojana) for construction of a pucca house. In addition, there is provision of 90/95 persondays of unskilled labour wages through convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Rs. 12,000 for construction of toilet through convergence with Swachh Bharat Mission – Gramin (SBM-G), MGNREGS or any other dedicated source of funding. At present, there is no proposal for enhancing the unit assistance under PMAY-G.

(e): For households, who though eligible as per the provisions of the scheme, could not be included in the Permanent Wait List (PWL) of PMAY-G prepared on the basis of SECC 2011 data, an exercise was conducted across the country for identifying such households and capturing their details through the mobile application “Awaas+”. A total of 3.67 crore households has been uploaded on Awaas+ from across the country. The Ministry has constituted an Expert Committee for analysis of “Awaas+” data.

(f): State/UT-wise and year-wise number of houses constructed under PMAY-G, as on 06.02.2020, are given in Annexure II.

(g): The remaining houses are targeted for construction by 2022.

ANNEXURE REFERRED IN STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO.*139 TO BE ANSWERED ON 11.02.2020 REGARDING IMPLEMENTATION OF PMAY-G

States/UT-wise target, number of houses sanctioned and completed under PMAY-G, as on 06.02.2020

S. No.	State Name	Phase I (2016-17 to 2018-19)			Phase II (2019-20)		
		Target	Sanctioned	Completed	Target	Sanctioned	Completed
1	ARUNACHAL PRADESH	11221	2528	156	7500	421	0
2	ASSAM	259814	235608	202524	256043	166375	14632
3	BIHAR	1176617	1133362	790498	1012359	787858	60645
4	CHHATTISGARH	788235	788235	737812	151100	151094	224
5	GOA	427	161	25	0	0	0
6	GUJARAT	204703	204336	191021	130301	91413	9554
7	HARYANA	21502	21031	16702	0	0	0
8	HIMACHAL PRADESH	7385	7015	6710	900	794	134
9	JAMMU AND KASHMIR	38772*	33087	19597	62932	35241	82
10	JHARKHAND	528791	528795	486792	322000	292498	63159
11	KERALA	42431	17577	16589	0	0	0
12	MADHYA PRADESH	1403593	1402823	1336988	832100	372723	148015
13	MAHARASHTRA	449820	432874	370094	354501	242694	24611
14	MANIPUR	9740	9748	8356	8900	186	0
15	MEGHALAYA	20745	20697	15407	17200	6900	52
16	MIZORAM	6600	6220	2427	1500	0	0
17	NAGALAND	8481	4244	1060	5900	0	0
18	ODISHA	992558	992560	873894	740464	538627	177545
19	PUNJAB	14000	13984	13608	10000	2823	0
20	RAJASTHAN	687091	686213	660803	450816	363764	61215
21	SIKKIM	1079	1079	1045	0	0	0
22	TAMIL NADU	327552	327535	208659	200000	54175	4018
23	TRIPURA	24989	24989	24290	28838	19768	1268
24	UTTAR PRADESH	1282616	1280947	1259378	178900	164817	112718
25	UTTARAKHAND	12666	12611	12353	0	0	0
26	WEST BENGAL	1397474	1393041	1349028	1083488	820750	40302
27	ANDAMAN AND NICOBAR	972	972	223	400	400	39
28	DADRA AND NAGAR HAVELI	7605	5615	411	0	0	0
29	DAMAN AND DIU	15	14	13	0	0	0
30	LAKSHADWEEP	57	53	3	58	0	0
31	PUDUCHERRY	0	0	0	0	0	0
32	ANDHRA PRADESH	123112	69572	46718	47800	0	0
33	KARNATAKA	145349	139474	79547	86000	0	0
34	TELANGANA	0	0	0	0	0	0
35	LADAKH	0	1232	1195	0	0	0
	Total	9996012	9798232	8733926	5990000	4113321	718213

* Include the target of Ladakh

ANNEXURE REFERRED IN STATEMENT IN REPLY TO PART (f) OF LOK SABHA STARRED QUESTION NO.*139 TO BE ANSWERED ON 11.02.2020 REGARDING IMPLEMENTATION OF PMAY-G

Number of houses constructed under PMAY-G, as on 06.02.2020, in the years 2016-17 to 2019-20

S. No.	State Name	2016-17	2017-18	2018-19	2019-20	Total
1	ARUNACHAL PRADESH	0	0	85	71	156
2	ASSAM	4	26059	159020	32073	217156
3	BIHAR	1	28135	581837	241170	851143
4	CHHATTISGARH	136	365875	341381	30644	738036
5	GOA	0	0	22	3	25
6	GUJARAT	12	95284	83096	22183	200575
7	HARYANA	1	6676	5963	4062	16702
8	HIMACHAL PRADESH	1	3504	3096	243	6844
9	JAMMU AND KASHMIR	0	1979	14442	4453	20874
10	JHARKHAND	25	188302	272682	88942	549951
11	KERALA	48	9444	6519	578	16589
12	MADHYA PRADESH	152	636354	679290	169207	1485003
13	MAHARASHTRA	219	145631	201971	46884	394705
14	MANIPUR	0	66	7655	635	8356
15	MEGHALAYA	0	260	11329	3870	15459
16	MIZORAM	0	1333	900	194	2427
17	NAGALAND	0	0	17	1043	1060
18	ODISHA	443	431672	403140	216184	1051439
19	PUNJAB	0	608	12751	249	13608
20	RAJASTHAN	108	317728	326603	77579	722018
21	SIKKIM	0	372	646	27	1045
22	TAMIL NADU	0	78680	104391	29606	212677
23	TRIPURA	0	3333	20692	1533	25558
24	UTTAR PRADESH	14	817117	426656	128309	1372096
25	UTTARAKHAND	4	6237	5926	186	12353
26	WEST BENGAL	30	589790	739779	59731	1389330
27	ANDAMAN AND NICOBAR	0	0	1	261	262
28	DADRA AND NAGAR HAVELI	0	1	197	213	411
29	DAMAN AND DIU	0	6	7	0	13
30	LAKSHADWEEP	0	0	0	3	3
31	PUDUCHERRY	0	0	0	0	0
32	ANDHRA PRADESH	681	27358	18679	0	46718
33	KARNATAKA	237	34321	43764	1225	79547
34	TELANGANA	0	0	0	0	0
	Total	2116	3816125	4472537	1161361	9452139
